

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/8802 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lobsang Tenzin,
Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, ¹⁶30 August, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter dated 27.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 29.08.2024 till the morning of 03.09.2024**. Further, during your absence, Shri Tailang Laji, Joint Registrar and in his absence, Shri Kago Apey, Deputy Registrar shall look after the works of the Registrar in addition to their normal duties.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/8803-8804 /A, dated , 30-8-24

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]